

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF NOVEMBER, 2016**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	MAIN CASES :-	01.11.2016									30.11.2016
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8638	0	0	81	81	0	0	42	42	8677
2	CIVIL SECOND APPEAL	4323	0	0	65	65	0	0	42	42	4346
3	EXECUTION FIRST APPEAL	43	0	0	0	0	0	0	0	0	43
4	EXECUTION SECOND APPEAL	11	0	0	1	1	0	0	0	0	12
5	CIVIL MISC. APPEAL	21496	0	0	489	489	0	11	318	329	21656
6	CIVIL REVISION	388	0	0	26	26	0	0	16	16	398
7	CIVIL REVIEW	818	0	8	13	21	0	10	41	51	788
8	INCOME TAX REFERENCE	4	0	6	0	6	0	4	0	4	6
9	OTHER TAX REFERENCE	123	0	5	0	5	0	8	0	8	120
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	8	0	11	0	11	0	3	0	3	16
12	INCOME TAX APPEAL	1591	0	93	0	93	0	203	0	203	1481
13	WEALTH TAX APPEAL	49	0	0	0	0	0	14	0	14	35
14	SALES TAX REVISION	925	0	0	12	12	0	0	136	136	801
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	108	0	0	1	1	0	0	4	4	105
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	30	0	0	0	0	0	0	1	1	29
19	COMPANY APPLICATION	234	0	0	1	1	0	0	5	5	230
20	COMPANY SUIT	3	0	0	0	0	0	0	0	0	3
21	COMPANY LIQUIDN. CASES	44	0	0	1	1	0	0	0	0	45
22	ELECTION PETITION	4	0	0	0	0	0	0	0	0	4
23	SPECIAL APPEAL (CIVIL)	47	0	3	0	3	0	7	0	7	43
24	SPECIAL APPEAL (WRITS)	3088	0	92	0	92	0	225	0	225	2955
25	CIVIL CONTEMPT	1983	0	33	117	150	0	17	53	70	2063
26	CIVIL WRITS	56186	0	52	1556	1608	0	127	1631	1758	56036
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	631	0	0	1	1	0	1	5	6	626
	TOTAL (A)	100779	0	303	2364	2667	0	630	2294	2924	100522
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	2	0	0	0	0	0	0	0	0	2
2	CRIMINAL APPEAL	19373	0	27	142	169	0	9	63	72	19470
3	CRIMINAL REVISION	6363	0	0	196	196	0	1	95	96	6463
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	10065	0	0	520	520	0	0	504	504	10081
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1711	0	0	1498	1498	0	0	1862	1862	1347
6	CRIMINAL CONTEMPT	24	0	0	0	0	0	1	0	1	23
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	28	0	16	0	16	0	21	0	21	23
9	CRIMINAL LEAVE TO APPEAL	1014	0	4	48	52	0	1	19	20	1046
10	CRIMINAL WRITS	587	0	0	35	35	0	0	38	38	584
	TOTAL (B)	39168	0	47	2439	2486	0	33	2581	2614	39040
	TOTAL (A+B)	139947	0	350	4803	5153	0	663	4875	5538	139562
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	157	0	0	3	3	0	0	11	11	149
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	113	0	0	16	16	0	0	15	15	114
4	CRIMINAL TRANSFER	98	0	0	4	4	0	0	3	3	99
	TOTAL (C)	369	0	0	23	23	0	0	29	29	363
	GRAND TOTAL (A+B+C)	140316	0	350	4826	5176	0	663	4904	5567	139925